

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP 298/15, TP 39/17	For compliance of objections	B.L. Sanjeev	433(e) / 433(f)	Patel Roadways	Electronics & Controls Powers Pvt. Ltd	Shivarama Krishnan M.S.


SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① SHREINIVAS.B.S
9986737388

Petitioner



ORDER

Counsel for operational creditor is present. He has filed compliance report along with annexures. List the matter for hearing on 11.04.2018.


MEMBER(T)


MEMBER(J)